

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17431/2017

B. PHER (DEAD) BY LRS

Appellant(s)

VERSUS

GANPAT (DEAD) BY LRS

Respondent(s)

Date : 16-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Uzmi Jameel Husain, Adv.
Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.1 but none has entered appearance.

Respondent no.2 has been deleted from the array of parties vide order dt.19.2.2018.

Statement of case has not been filed and time has expired.

Registry to process the matter for listing before the Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
16.05.2018

hj